

**IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III (SPECIAL BENCH)**

Item No. 313

IA-5990/2023 IA-5269/2023 IA-4421/2023

In

IB-589(PB)2020

IN THE MATTER OF:

Anil Syal

.....APPLICANT/PETITIONER

SECTION

U/s 94(1) of IBC, 2016

Order delivered on 08.05.2024

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the UBI : Mr. Brijesh kumar Tamber Mr. Prateek Kushwaha Advocates

For the Respondent : Mr. Nikhil Kr. Jha, Advocate.

HYBRID HEARING (PHYSICAL & VC)

ORDER

IA-4421/2023:-

In compliance with the order dated 05.04.2024, the parties have filed the written submissions.

Let this matter be listed before the Regular Bench on **04.06.2024** for further orders.

IA-5990/2023 IA-5269/2023:-

List these applications after pronouncement of order in **IA-4421/2023**.

Sd/-

**(RAHUL BHATNAGAR)
MEMBER (TECHNICAL)**

Sd/-

**(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)**